

Non-completion of project under RAY

104. SHRIMATI VASANTHI STANLEY: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) What is the reason for non completion of most of the projects taken by Ministry under Rajiv Awas Yojana; and

(b) What is the allocation of funds to Tamil Nadu under this scheme?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (KUMARI SELJA): (a) Rajiv Awas Yojana (RAY) was launched on 02.06.2011 with a vision of creating a Slum Free India. Phase-I of Rajiv Awas Yojana is for a period of 2 years from the date of approval of the scheme. Phase-II will cover the remaining period of the 12th Five Year Plan (2013-17). Under this scheme, Central assistance is provided to States that are willing to assign property rights to slum dwellers, for provision of decent shelter and basic civic and social services for slum redevelopment, and for creation of Affordable Housing Stock. Under Rajiv Awas Yojana 8 Pilot Projects with total project cost of Rs. 446.22 crores involving central assistance of Rs. 197.09 crores have been approved for construction of total 8400 dwelling units. The first instalment of Rs. 65.69 crores has been released to the concerned states only in March 2012 and hence the question of non completion of projects does not arise.

(b) RAY is both a demand and reform-driven scheme and there is no State-wise allocation. However, during the year 2009-10, an amount of Rs. 480.14 lakhs has been released to the Government of Tamil Nadu for undertaking preparatory activities, the preparatory phase of RAY. The preparatory activities are being carried out in Chennai Municipal Corporation, Coimbatore, Madurai, Tiruchirappalli, Salem, Tiruppur, Tirunelveli, Erode, Vellore and Tuticorin under Slum Free City Planning Scheme.

Extension of employment guarantee scheme to urban areas

105. DR. GYAN PRAKASH PILANIA: Will the MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether, Government is considering the suggestions of 43rd session of Indian Labour Conference to extend Employment Guarantee Scheme to urban areas;

(b) if so, the details thereof;

(c) the State-wise number of persons living below poverty line in urban areas;

(d) the steps taken to provide employment to them;

(e) the state-wise details of the steps taken and funds allocated for the same during the past five year; and